



<b>\$~</b> 1	54 to 182			
*	IN THE HIGH COURT OF DELHI AT	NEW DELHI		
+	W.P.(C) 5855/2015 & CM APPL. 48106/2024			
	NEELAM GARG	Petitioner		
	versus			
	DELHI DEVELOPMENT AUTHORITY			
	AND ANR.	Respondents		
+	W.P.(C) 7850/2015	•		
	BRIJVEER SINGH & ORS	Petitioners		
	versus			
	DELHI DEVELOPMENT AUTHORITY	Respondent		
+	W.P.(C) 8145/2015 & CM APPL. 67023/2023,	59296/2024		
	DASS BABU GUPTA & ORS	Petitioners		
	versus			
	DELHI DEVELOPMENT AUTHORITY			
	& ORS	Respondents		
+	W.P.(C) 16030/2024 & CM APPL. 67365/2024			
	KISHAN CHAND & ORS.	Petitioners		
	versus			
	DELHI DEVELOPMENT AUTHORITY			
	& ORS.	Respondents		
+	W.P.(C) 6879/2015 & CM APPL. 54106/2023,			
	LAXMI NARAIN & ORS	Petitioners		
	versus			
	DELHI DEVELOPMENT AUTHORITY			
+	W.P.(C) 7787/2015 & CM APPL. 9175/2021, 9			
	SHASHI BALA AND ANR.	Petitioners		
	versus	D 1 .		
	DELHI DEVELOPMENT AUTHORITY	Respondent		
+	W.P.(C) 7811/2015 & CM APPL. 57766/2024,			
	RAKESH KUMAR GUPTA	Petitioner		
	Versus  DELLIL DEVEL ODMENT AUTHODITY			
	DELHI DEVELOPMENT AUTHORITY	Dagnandanta		
	& ANR.	Respondents		
+	W.P.(C) 7812/2015 AJAY KUMAR GUPTA	Petitioner		
		r ennoner		
	versus DELHI DEVELOPMENT AUTHORITY			





	& ANR	Respondents
+	W.P.(C) 7813/2015	
	VIJAY KUMAR	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	& ANR.	Respondents
+	W.P.(C) 8701/2015 & CM APPL. 37119/2024, 56	757/2024
	CHHIDDI KHAN & ORS	Petitioners
	versus	
	DELHI DEVELOPMENT AUTHORITY	Respondent
+	W.P.(C) 7841/2015 & CM APPL. 67332/2023, 37	122/2024
	LAXMI KANT GUPTA & ORS.	Petitioners
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	& ORS.	Respondents
+	` '	7/2023, 3663/2024,
	6457/2024, 56579/2024, 58169/2024	
	SUMAN KUMARI & ORS	Petitioners
	versus	
	DELHI DEVELOPMENT AUTHORITY	<b>D</b>
	& ANR	Respondents
+	` '	4/2023,36556/2023,
	36557/2023, 58643/2023	D
	SURESH CHAND & ORS	Petitioners
	Versus  DELLIL DEVEL ODMENT A LITHODITY	
	DELHI DEVELOPMENT AUTHORITY & ORS	Dagnandanta
		Respondents
+	W.P.(C) 6198/2017 & CM APPL. 67353/2023 RAM AVTAR & ORS	Petitioners
	versus	r endoners
	DELHI DEVELOPMENT AUTHORITY	
	& ANR	Respondents
+	W.P.(C) 7848/2015 & CM APPL. 44001/2024	tespondents
'	M.L. GARG & ORS	Petitioners
	versus	
	DELHI DEVELOPMENT AUTHORITY	Respondent
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+	W.P.(C) 7857/2015 & CM APPL. 48127/2024	
	NABA KUMAR KUTI	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	Respondent
+	W.P.(C) 7858/2015 & CM APPL. 48190/2024	
	JAI SINGH	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	Respondent
+	W.P.(C) 8453/2015 & CM APPL. 37188/2024, 54	
	KHADAK SINGH & ORS	Petitioners
	versus	
	DELHI DEVELOPMENT AUTHORITY	1
+	W.P.(C) 1060/2023 & CM APPL. 4174/202, 4175	
	SHRI RISHI PAL	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	AND ORS	Respondents
+	W.P.(C) 859/2024 & CM APPL. 3623/2	2024, 14598/202
	39197/2024, 41116/2024	To all a
	BEENA AGGARWAL AND ORS.	Petitioners
	Versus  DELIH DEVELODMENT AUTHODITY	
	DELHI DEVELOPMENT AUTHORITY	Dagnandanta
	AND ORS. W.D. (C) 2044/2010 & CM ADDI. 12642/2010 65	Respondents
+	W.P.(C) 2944/2019 & CM APPL. 13642/2019, 65 MAYUR GUPTA AND ANR.	Petitioners
		Petitioners
	versus DELHI DEVELOPMENT AUTHORITY	Respondent
+	W.P.(C) 12041/2023 & CM APPL. 47287/2023	Respondent
1	SANJAY JAIN	Petitioner
	versus	cutioner
	DELHI DEVELOPMENT AUTHORITY	
	& ORS.	Respondents
+	W.P.(C) 12138/2023 & CM APPL. 47699/2023, 4	-
	OM PRAKASH	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	AND ORS.	Respondents
+	W.P.(C) 12176/2023 & CM APPL. 47840/2023 ,4	-





	VIJAY PAL	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	AND ORS.	Respondents
+	W.P.(C) 7504/2023 & CM APPL. 29114/2023,	29115/2023
	YESH PAL SINGH	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	& ANR.	Respondents
+	W.P.(C) 9628/2023 & CM APPL. 36887/2023,	36888/2023
	DHARAMVIR CHAUDHARY	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY AND	)
	ORS.	Respondents
+	W.P.(C) 2086/2024 & CM APPL. 8662/2024	
	SURESH DEVI & ORS	Petitioners
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	& ORS	Respondents
+	W.P.(C) 3616/2024 & CM APPL. 14945/2024,	69598/2024
	JUGAL KISHORE GUPTA	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	AND ORS	Respondents
+	W.P.(C) 16436/2024	
	BASIRAN BEGUM	Petitioner
	versus	
	DELHI DEVELOPMENT AUTHORITY	
	& ORS.	Respondents

## Advocates appeared in these cases:

**For petitioners:** Mr. Udaibir Singh Kochar, Adv. in item nos. 166 & 181.

Ms. Sangeeta Chandra, Adv. in item nos. 154, 169 & 170.

Mr. Samit Khosla, Adv. in item no.160, 163, 164, 168. & 174 and for P-4 to P-6 and P-8 to P-13 in item no.171 and for P-1 to P-5 in item no.180.

Ms. Sana Ansari and Mr. I. Ahmed, Advs. in item no. 163 for P-1, 3





& 6 and in 164 & 165.

Mr. Puneet Sharma, Adv. in item no.156, 164, 165, 167, 171 to 173, 175 to 179.

<u>For respondents</u>: Ms. Kritika Gupta, Adv. for DDA in item nos.156, 158,160, 164 to 167, 172 to 181.

Mr. Kushal Kumar, SPC with Mr. Suryansh Gaur and Mr. Rishabh Basoya, Advs. for R-4/UOI in item no.157.

Mr. Ram Kumar and Mr. Sushil Kumar, Advs. for R-3/DUSIB in item nos. 166, 173, 176 to 180.

Mr. N.K. Aggarwal, Central Govt. SPC for R-4/UOI in item no.176.

Mr. Divij Soni, Adv. for DDA in item no.182.

Ms. Nitika Bhutani, Adv. for GNCTD in item no. 173.

Mr. Manas Jha, Adv. for GNCTD in item no.158.

Ms. Avni Singh, PC for GNCTD/R-2 with Mr. Gourav Mundra, Adv. in item no.157.

Mr. Prabhat Kumar and Ms. Rashika Chopra, Advs. for R-5 in item no.181.

Ms. Ridhima Gaur, SPC for UOI in item no.178.

Ms. Prabhsahay Kaur, SC for DDA with Ms. Deeksha L. Kakar, Mr. Rashmeet Singh, Advs. for DDA in item no.155.

Mr. Raghvendra Upadhhay, Ms. Purnima Jain and Mr. Vaibhav Tripathi, Advs. for R-2/GNCTD in item no.175.

Mr. Jivesh Kumar Tiwari, Sr. PC with Ms. Samiksha, Adv. for R-4/UOI in item no.172.

Mr. Pawan Kumar Kashyap, proxy counsel for Mr. Manish Batra, Adv. for GNCTD in item no.164.

Mr. Rishabh Sahu, SPC with Mr. Sameer Sharma, Adv. for UOI in item no.180.

Mr. Sanjay Vashishtha, SC for DDA with Mr. Siddhartha Goswami and Mr. Siddharth Karnawat, Advs. for DDA in item no. 167.

Ms. Pratima N. Lakra, CGSC with Mr. Chandan Prajapati, Adv. for R-4/UOI in item no.166.

Mr. Abhinav Singh and Mr. Ajay Kumar Singh, Advs. for GNCTD in item no.164.

Mr. Subhash Tanwar, CGSC with Ms. Bhavi Garg and Mr. Naveen, Advs. for UOI in item no.166.

Ms. Shobhana Takiar, SC for DDA with Mr. Kuljeet Singh, Mr.





Prateek Dhir and Mr. Shivam Takiar, Advs. in item nos.166 & 168.

Ms. Manika Tripathy, SC for DDA with Mr. Ashutosh Kaushik, Adv. for DDA in item nos.163, 165 & 172.

Ms. Chand Chopra, Adv. for DDA in item no.154, 159, 161, 162, 168 to 171.

Mr. Sushil Raaja, SPC for UOI with Mr. Hitanshu Mishra, Adv. for R-4 in item no.182.

Ms. Vaishali Gupta, PC for GNCTD in item no. 178.

Mr. Gaganmeet Singh Sachdeva and Mr. Harshpreet Singh Chadha, Advs. for DDA in item no.157.

Ms. Rachita Garg and Mr. Agam Rajput, Advs. in item no.182.

Mr. Vikas Kr. Sharma, SPC for UOI for R-4 in item no.173.

Mr. Vedansh Anand, GP for UOI in item no.172.

Mr. Anuj Chaturvedi, Ms. Richa Dhawan and Ms. Harshita Maheshwari, Advs. for DUSIB in item nos. 171, 172 & 175.

## **CORAM:**

## HON'BLE MR. JUSTICE VIKAS MAHAJAN ORDER

06.05.2025

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1. The learned counsel for the petitioners submits that in some of the petitions, the counter-affidavit has not been filed by the respondent/DDA.

- 2. Let counter-affidavit be filed by the DDA in the petitions in which the same has not been filed till date.
- 3. Rejoinder thereto, if any, be filed before the next date.
- 4. List on 10.10.2025.

VIKAS MAHAJAN, J

MAY 6, 2025/dss